

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd	...	Applicant/Petitioner
Vs		
Sunar Jewels Pvt Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 16.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Palash Singhai, Advocate for Applicant in I.A. No.1161 of 2020 (Alchemist Asset Reconstruction)
For the Respondent	: Mr. Anirban Bhattacharya, Mr. Dhruv Sachdeva, Mr. Rajeev Chowdhary, Advs. Mr. Manoj Garg, RP

ORDER

List on 06.04.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

16.03.2021
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